

Name of the Corporate Debtor: Vasavi Housing Infrastructure Limited (IN LIQUIDATION) CIN : U45202TN2006PLC059149
Date of commencement of CIRP: 27th September 2017; Date of commencement of liquidation: 7th August 2018

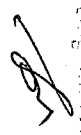
LIST OF STAKEHOLDERS as on 29th April 2026. NCLT taken on record: 12th June 2026

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBB (Liquidation Process) Regulations, 2016

Annexure 3 - List of Operational creditors (Workmen)

S No	Name of authorised representative, if any	Name of workman	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Nature of Claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													

For Vasavi Housing Infrastructure Limited


S. Rajendran
S. Liquidator
Regn. No. IBB/LPA-002/IP-N00098/2017-2018/10241